NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. Interlocutory Application (IBC)(Liq.)/28/2024
In C.P. (IB)/3882(MB)2018

CORAM:
SHRI ANIL RAJ CHELLAN — **HON'BLE MEMBER (T)**
MS. LAKSHMI GURUNG — **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2024

NAME OF THE PARTIES: **Mrs. Dipti Amit Thite**
IN THE MATTER OF
Go Airlines (India) Ltd
V/s
Blue Mushroom Infozone Pvt Ltd

Section: 9, Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) of Insolvency and Bankruptcy Code, 2016

ORDER

IA (IBC) (Liq.)/28/2024:- Adv Prakhar Tandon a/w Adv Agam H Maloo i/b appeared for the Applicant/Resolution Professional. List the matter on **19.06.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

19.04.2024
Sushil